CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 22-11-2021 TO 26-11-2021

S. NO.	APPEAL NO.	FINAL ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS	DATE ON WHICH ORDER SENT FOR DISPATCH
1	C/51570-51571/2019	51942-51943/2021	22/11/2021	26/11/2021
2	ST/53040/2016	51944/2021	22/11/2021	26/11/2021
		MISC ORDERS		
1	C/50782/2020	50158/2021	22/11/2021	26/11/2021
2	C/51266/2020	50159/2021	22/11/2021	26/11/2021

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.
Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

2.12.21

DEPUTY REGISTRAR